

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, SPECIAL BENCH (COURT – II)

Item No. 336
113(ND)2017
IA/141/2020

IN THE MATTER OF:

Naveen Kapoor ... **Applicant/Petitioner**

Versus

M/s. Prima Technologies Pvt. Ltd. & Ors. ... **Respondent**

Under Section: 241-242

Order delivered on 02.12.2020

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA, SHRI. NARENDER KUMAR BHOLA,
HON'BLE MEMBER (J) HON'BLE MEMBER (T)

PRESENTS:

Adv. Awnish Kumar for the Petitioner, Mr. Ranbir Singh & Ms. Shrinjen Hooda, Advocates for the Respondents,

ORDER

Renotify this case on 06.01.2021.


(T.S SINGH)
COURT OFFICER